

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. CONGRATULATORY MOTIONS

1. Shri Nilkant R.Halarnkar, MLA to move the following:

“This House congratulates the Goan Swimmers Xavier D’souza, Shoan Ganguly, Shrungi Bandekar, Sanjana Prabhudesai and also Coach Surjeet Ganguly excelling in the GLENMARK 35th Sub-Junior and 45th Junior National Aquatic Championship 2018 held at Pune, bringing fame and glory to Goa by winning gold, silver and bronze medals in various category

2. Shri Rajesh Patnekar, MLA to move the following:

“This House congratulates the Goan Team Taekwondo Players Siya Sukhtankar, Taneesha Salkar, Janak Bishukarma, Gaurang Shirodkar, Jeremiah Dourando, Pushker Loliencar and Rajendra Pariyar who represented Team India at 6th South Asia Taekwondo (ITF) Championship 2018 held at Nepal and bagged Seven medals, thus bringing glory to Goa”.

3. PAPERS TO BE LAID ON THE TABLE

1. SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demand for Grant:

1. Civil Supplies & Consumer Affairs (Demand No. 70).

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2. SHRI MANOHAR PARRIKAR, Chief Minister to lay the following

Annual Reports:

a) Annual Administration Report for the year 2015 – 2016.

b) 29th Annual Report of Goa Public Service Commission for the year 2016-17.

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2018-19 (DAY-9)

Demand No. 55	-	Municipal Administration
Demand No. 62	-	Law
Demand No. 66	-	Fisheries
Demand No. 74	-	Water Resources
Demand No. 80	-	Legal Metrology

5. GOVERNMENT BILL-INTRODUCTION

SHRI MANOHAR PARRIKAR, Chief Minister to move for leave to introduce The Goa Salary, Allowances and Pension of Members of the Legislative Assembly (Fifth Amendment) Bill, 2018.

ALSO to introduce the Bill.

6. GOVERNMENT BILLS-CONSIDERATION AND PASSING

1. SHRI MANOHAR PARRIKAR, Chief Minister to move that The Goa (Mopa Airport Development Authority) Bill, 2018, be taken into consideration;

ALSO to move that the Bill be passed.

2. SHRI ROHAN A. KHAUNTE, Minister for Revenue to move that The Goa Land Revenue Code (Amendment) Bill, 2018, be taken into consideration;

ALSO to move that the Bill be passed.

3. SHRI ROHAN A. KHAUNTE, Minister for Revenue to move that The Goa Regularization of Unauthorized Construction (Amendment) Bill, 2018, be taken into consideration;

ALSO to move that the Bill be passed.

4. SHRI ROHAN A. KHAUNTE, Minister for Revenue to move that The Goa Requisition and Acquisition of Property Bill, 2017(As reported by the Select Committee) be taken into consideration;

ALSO to move that the Bill be passed.